

In The Central Administrative Tribunal
Calcutta Bench

CPC 45 of 1999
(OA 322 of 1996)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. G.S. Maingi, Administrative Member

Smt. Bela Dulai

- Vs -

M. Verma (S.E. Rly.)

For the Applicant : Mr. A. Chakraborty, Advocate

For the Respondents: Mr. K. Sarkar, Advocate.

Heard on : 25-11-99

Date of Order : 25-11-99

O R D E R

D. PURKAYASTHA, JM

Ld. Advocate Mr. Chakraborty on behalf of the applicant submits that he does not press this application since applicant has got the benefit of the judgement passed by this Tribunal on 10.8.98. Ld. Advocate Mr. K. Sarkar is present on behalf of the respondents. Since order of the Tribunal has been complied with, application has become infructuous. Hence, it is disposed of.

G.S. Maingi

(G.S. Maingi)
Member(A)

D. Purkayastha

(D. Purkayastha)
Member(J)

DKN